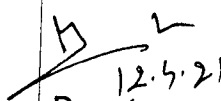


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 05.04.2021 To 09.04.2021				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1	E/53105/2016	FO/51195/2021	01.04.2021	06.04.2021
2	E/53591/2018	FO/51196/2021	01.04.2021	06.04.2021
3	E/53593/2018	FO/51197/2021	01.04.2021	06.04.2021
4	E/54015/2018	FO/51198/2021	01.04.2021	06.04.2021
5	E/50577/2019	FO/51199/2021	01.04.2021	06.04.2021
6	E/51097/2019	FO/51200/2021	01.04.2021	06.04.2021
7	E/2436/2007	FO/51201/2021	01.04.2021	06.04.2021
8-9	E51812-813/2018	FO/51213-14/2021	05.04.2021	06.04.2021
			 Deputy Registrar Excise Branch-DB	

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by :Amit(LDC)